

[Shri T. N. Singh]

on. In regard to the previous ones. the Judge who enquired into them has not attributed any political motive.

श्री हुकम चन्द कछवाय (देवास) : यह रिपोर्ट कितने रोज में आ जायेगी ? क्या इस सम्बन्ध में कुछ लोगों को गिरफ्तार भी किया गया है, यदि हाँ, तो कितने लोगों को ?

श्री त्रि० ना० सिंह : हमने इस कमेटी को हिदायत दी है कि जल्दी से यह अपनी रिपोर्ट दे दे। इंटरिम रिपोर्ट शायद आज या कल मिल जाएगी। इसके बाद पूरी रिपोर्ट भी मिल जाएगी।

श्री हुकम चन्द कछवाय : क्या कुछ लोगों को गिरफ्तार भी किया गया है, यह भी मैंने जानना चाँहा था।

श्री त्रि० ना० सिंह : रिपोर्ट आ जाएगी, तब पता चल जाएगा।

14.36 hrs.

#### PAPERS LAID ON THE TABLE

NOTIFICATIONS UNDER MINES AND MINERALS (REGULATION AND DEVELOPMENT) ACT, 1957 AND COAL BEARING AREAS (ACQUISITION AND DEVELOPMENT) ACT, 1957.

The Minister of Steel and Mines (Shri N. Sanjiva Reddy): Sir, I beg to lay on the Table a copy each of the following Notifications:—

- (i) G.S.R. 1144 dated the 15th August, 1964, under sub-section (1) of section 28 of the Mines and Minerals (Regulation and Development) Act, 1957. [Placed in Library. See No. LT-3162/64].
- (ii) The Coal Bearing Areas (Acquisition and Development) Second Amendment

Rules, 1964, published in Notification No. S.O. 3051 dated the 5th September, 1964, under sub-section (3) of section 27 of the Coal Bearing Areas (Acquisition and Development) Act, 1957. [Placed in Library. See No. LT-2163/64].

STATEMENT IN REPLY TO MEMORANDUM RECEIVED FROM A MEMBER IN RESPECT OF DEMANDS FOR GRANTS (RAILWAYS), 1964-65.

The Deputy Minister in the Ministry of Railways (Shri Sham Nath): Sir, I beg to lay on the Table a statement containing reply to Memorandum received from a Member in respect of Demands for Grants (Railways), 1964-65. [Placed in Library. See No. LT-3164/64].

ANNUAL REPORT OF THE REHABILITATION INDUSTRIES CORPORATION LIMITED CALCUTTA.

The Deputy Minister in the Ministry of Industry and Supply (Shri Bibudhendra Misra): Sir, I beg to lay on the Table a copy of Annual Report of the Rehabilitation Industries Corporation Limited, Calcutta, for the year 1962-63, along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956. [Placed in Library. See No. LT-3165/64].

14.38 hrs.

#### BUSINESS OF THE HOUSE

The Minister of Communications and Parliamentary Affairs (Shri Satya Narayan Sinha): With your permission, Sir, I rise to announce that Government Business in this House during the week commencing 21st September, 1964, will consist of:

- (1) Consideration of any item of Government Business carried